Source: Report on 'Accidental Deaths and Suicides in India' for relevant years, National Crime Records Bureau

Development of agricultural marketing infrastructure

3067. SHRI RAVI PRAKASH VERMA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Agri-Market Infrastructure Fund was announced in 2018 Budget for developing and upgrading agricultural marketing infrastructure in the 22,000 Gramin Agricultural Markets (GrAMs) and 585 Agricultural Produce Market Committees (APMCs);
- (b) if so, the details thereof along with the details of agricultural marketing infrastructures, GrAMs and APMCs upgraded/developed, State-wise; and
- (c) the details of fund allocated, released and utilised for the same, State-wise and year-wise during 2018-19 and 2019-20 till date?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) Yes, Sir. In Budget announcement 2018-19, Government of India has announced to develop and upgrade existing 22,000 rural haats into Gramin Agricultural Markets (GrAMs). In these GrAMs, physical infrastructure will be strengthened using MGNREGS and other Government Schemes.

Further, the Government has announced to set up of an Agri-Market Infrastructure Fund with a corpus of ` 2000 crore for developing and upgrading agricultural marketing

infrastructure in the 22000 Gramin Agricultural Markets (GrAMs) and 585 Agricultural Produce Market Committees (APMCs).

Ministry of Rural Development (MoRD), Government of India has been developing and up-grading physical infrastructure of rural haats under control of panchayat through States/Union Territories through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for development of GrAMs. The State-wise details of village haats taken up under MGNREGS is given in the Statement (*See* below).

Further, in pursuant to the Budget announcement, the Government has approved an Agri-Market Infrastructure Fund (AMIF) with a corpus of `2000 crore with National Bank for Agriculture and Rural Development (NABARD) for developing and upgrading agricultural marketing infrastructure in the GrAMs and Agriculture Produce Market Committee (APMC) Markets and circulated the Scheme Guidelines to the States/Union Territories (UTs). Since it is a demand driven scheme from the States/UTs, there is no State-wise and year-wise allocation of the fund. The Government of India has already requested States/UTs for submission of proposal for seeking assistance under AMIF.

Statement

Village Haats under MGNREGS (As on 09.03.2020)

Sl. No.	State/UT	Ongoing since inception	Completed since inception
1	2	3	4
1.	Andhra Pradesh	111	14
2.	Arunachal Pradesh	2	3
3.	Assam	9	1
4.	Bihar	29	5
5.	Chhattisgarh	85	29
6.	Gujarat	2	1
7.	Haryana	0	1
8.	Himachal Pradesh	45	7
9.	Jammu and Kashmir	28	4

Written Answers to		[20 March, 2020]	Unstarred Questions 1
1	2	3	4
10.	Jharkhand	1	0
11.	Karnataka	17	7
12.	Kerala	16	4
13.	Madhya Pradesh	55	69
14.	Manipur	2	23
15.	Meghalaya	9	3
16.	Mizoram	39	99
17.	Nagaland	0	2
18.	Odisha	21	28
19.	Punjab	7	2
20.	Rajasthan	42	35
21.	Sikkim	0	3
22.	Tamil Nadu	48	19
23.	Telangana	7	1
24.	Tripura	2	7.
25.	Uttar Pradesh	63	62
26.	Uttarakhand	29	11,
27.	West Bengal	150	36
28.	Puducherry	1	0
M.	Total	820	476

Tackling drought-affected agriculture

3068. SHRI MD. NADIMUL HAQUE: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of droughts that have affected farmers in different parts of the country over the last three years;